

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF CREDITORS OF MORPHEUS PRODEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	MORPHEUS PRODEVELOPERS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	13.08.2009
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies- Delhi
4.	Corporate Identity Number /Limited Liability Identification Number of Corporate Debtor	U70101DL2009PTC193186
5.	Address of the Registered Office and Principal Office (if any) Of Corporate Debtor	Registered Address: 1 MAIN ROAD MAUJPUR, DELHI, Delhi, India, 110053
6.	Insolvency Commencement Date in Respect of Corporate Debtor	19.11.2024 (Order received by the IRP on 21.11.2024)
7.	Estimated Date of Closure of Insolvency Resolution Process	20.05.2025 (180 days from 21.11.2024)
8.	Name, and the Registration Number of the Insolvency Professional acting as interim resolution professional	SHAILENDRA SINGH Regd. No. IBBI/IPA-002/IP-N00471/2017-18/11372 AFA Certificate No. AA2/11372/02/141224/203140
9.	Address, Email of the interim resolution professional, as registered with the Board	Registered Address: 6, Birbal Road, Ground Floor, Jangpura Extension, South, National Capital Territory of Delhi, Delhi- 110014. Registered Email: shailendralaw@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: 6, Birbal Road, Ground Floor, Jangpura Extension, South, National Capital Territory of Delhi, Delhi- 110014. Correspondence Email: cirp.morpheusprodevelopers@gmail.com
11.	Last Date for Submission of Claims	05.12.2024 (14 days from 21.11.2024)
12.	Classes of Creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers/ Real Estate Allottee
13.	Names of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (three names for each class)	(i) Mr. Rajesh Kumar Parakh (IBBI/IPA-001/IP-P00272/2018/10516) (ii) Mr. Prabhjit Singh Soni (IBBI/IPA-003/IP-N00377-C/2018/10143) (iii) Mr. Vekas Kumar Garg (IBBI/IPA-002/IP-N00738/2019/12291)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link for downloading claim forms: www.ibbi.gov.in/downloadform.html (b) Web link for accessing details of authorized representatives www.ibbi.gov.in/insolvency-professional

Notice is hereby given that the National Company Law Tribunal, Delhi, Bench- IV, has ordered the commencement of a Corporate Insolvency Resolution Process against **MORPHEUS PRODEVELOPERS PRIVATE LIMITED** on 19.11.2024 (order received by IRP on 21.11.2024), passed in **CP (IB)- 62/ND/2024**.

The Creditors of the **MORPHEUS PRODEVELOPERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 05.12.2024 to the Interim Resolution Professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by **electronic means only**. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

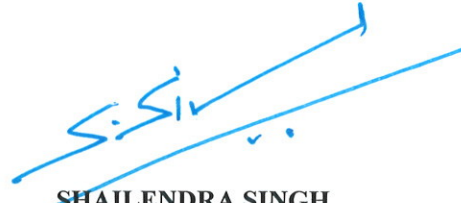
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class of Home Buyers/ Real Estate Allottee, in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.11.2024

Place: New Delhi

SHAIENDRA SINGH
Advocate
Insolvency Professional
IP Regn. No:
IBBI/IPA-002/IP-N00471/2017-2018/11372


SHAIENDRA SINGH
Advocate & Insolvency Professional
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[AFA Certificate No. AA2/11372/02/141224/203140]
Interim Resolution Professional
In CIRP of
MORPHEUS PRODEVELOPERS PRIVATE LIMITED